

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST


Court No. : 1

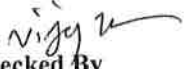
Date :08/12/2017
Day :Friday
Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	<u>REGULAR MATTERS</u> E/60836/2017	Ms Jct Limited	Ludhiana	Rajesh chibber/DR	
2	ST/60842/2017	Naranjan Rice Export Pvt Ltd	Ludhiana	Harvinder Singh,Adv/DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh